## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-337/ND/2017

In the matter of:

Assotech. Ridge Green Realty (P) Ltd.

... PETITIONER

**SECTION:** 

Under Section 252 (1)

Order delivered on 17.10.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

For the Respondent/Corporate Debtor: -

For the R.D (N)

: Mr. Manish Raj, Co. Prosecutor

## **ORDER**

None appears for the petitioner. Ld. representative for the ROC is present.

For the appearance of the petitioner, post the matter on 08.11.2017, failing which, the petition will be dismissed for non-prosecution.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 17.10.2017